

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO - 454
ANSWERED ON – 22/07/2026

NCC UNITS IN SPECIAL CATEGORY AND PM-AJAY DISTRICT SCHOOLS

454. SHRI CHANDRAKANT DAMODAR HANDORE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the current progress of the proposal deliberated by the Ministry to establish or expand National Cadet Corps (NCC) units across 263 identified Government schools in SC-concentrated areas, Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY) districts and backward blocks;
- (b) the district-wise details of these schools with specific reference to the allocations made and units operationalized in Maharashtra; and
- (c) the steps being taken by the Ministry to ensure that students from the scheduled castes, tribal and marginalized communities in these backward regions get equal participation and leadership opportunities under this initiative?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

- (a) Out of the 263 identified/shortlisted schools by Department of Social Justice & Empowerment, 25 schools already have NCC units, 8 schools are on the waiting list and 230 schools have not yet applied for NCC units. The Department of Social Justice & Empowerment shared a list of 230 schools with seven States and one UT. Opening of NCC units is governed by the extant NCC guidelines of Ministry of Defence, under which schools are required to apply through the concerned NCC Unit and the proposal is processed subject to the prescribed procedure, including receipt of the requisite No Objection Certificate (NoC) from the State Government/UT administration.
- (b) No schools from Maharashtra were included in the identified/shortlisted list of Government schools.
- (c) The initiative aims to facilitate greater participation of students, including those belonging to Scheduled Castes and other disadvantaged communities, in this programme for Leadership Building for under-privileged youth by identifying eligible Government schools located in SC-concentrated and PM-AJAY areas and coordinating with the Ministry of Defence and the concerned State Governments.
